WRITTEN ANSWERS TO QUESTIONS

IMPORT OF RICE FROM CHINA

*1837. Shri Viswanatha Reddy: Will the Minister of Food and Agriculture be pleased to state whether rice im-ported from China is twice as costly as the locally procured rice and if so, what are the reasons for the same?

The Minister of Food and Agriculture (Shri Kidwai): As the quality of rice imported from China is different from that produced in this country no proper comparison can be made of the prices

अनुसूचित जातियों झौर जन-जातियों के प्रादेशिक आयुक्त

*१८३९ श्री जांगड़े : (क) क्या गह मंत्री बे क्षत्र बतलाने की कृपा करेगें, जिनमें अन्-सुचित जातियों और जन-जातियों के आयुक्त के अधीन अनुसूचित जातियों और जन-जातियों के प्रादेशिक आयुक्त नियुक्त किये गये हैं ?

(स) क्या अपनी नियुक्ति के पश्चात् आयुक्त ने अनुसूचित जातियों और जन-जातियों के बारें में अपना प्रतिवेदन राष्ट्र-पति के पास भेजा है ?

The Minister of Home Affairs and States (Dr. Katju): (a) Assam, West Bengal, Manipur and Tripura are under the charge of one Regional Assistant Commissioner.

(b) Yes. Attention is invited to the reply given to Shri Murthy's Starred Question No. 543 on the 5th June, 1952

खाद्यान्न (हानि)

*१८४० सेठ गोविन्द दास : क्या **खाद्य तथा कृषि मंत्री** यह बत्तलाने की कृपा क^{रेंगे} कि १९५१**-५**२ में विदेशों से आने वाले और किसानों से इकटुठे किये जाने वाले खाद्यान्नों को सयय पर न उठाने और उसे उचित रूप से जमा करके न रखने के कारण केन्द्रीय सरकार को लगभग कितनी हानि हई ?

The Minister of Food and Agriculture (Shri Kidwai): Nil

Written Answers

DELIVERIES OF LOCOS

*1850. Shri M. L. Dwivedi: Will the Minister of Railways be pleased to state:

(a) whether the procedure for recoupment of shortages in cases of deliveries of locos, and plants imported from foreign countries has been settled in consultation with the Ministries concerned; and

(b) if so, the action taken thereunder?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) and (b). There has been no need in recent years for special consultations with other Ministries on procedure in regard to the recoupment of shortages in respect of orders placed for rolling stock. The consignee is responsible for reporting shortages to the purchasing authority who in turn would take up with the suppliers.

NEW RAILWAY LINES

443. Shri Elayaperumal: Will the Minister of Railways be pleased to state:

(a) whether Government are considering any proposals to open new lines in Madras State;

(b) whether Government received any representation from the people of Kallakkurichi. Thiruvannamalai and Chinnasalem to open a new railway line: and

(c) what action has been taken on the representation?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) Yes.

(b) and (c). A representation was received from the people of Kallakurichi Taluk in connection with the construction of a railway line from Chin-nasalem to Tirukoilur via Tiruchi. This particular line has not been considered but an alternative project from Chinnasalem to Chingleput via Tiru-vannamalai and Tirukoilur was consi-dered by the Central Board of Transport and they decided that the project should be held over for the present in view of the difficult 'ways and means' position of the Government.

UNREFINED SUGAR

444. Shri Ganpati Ram: Will the Minister of Food and Agriculture be pleased to state:

(a) the total number of small machines for sugar crushing to prepare deshi chini (refined sugar) in India in 1952: